

States Government. The report, which is the result of an administrative exercise for us* of U. S. Government, contains observations to the effect that while the Central Government in India devoted limited attention to Narcotics Control, its policy statements and economic reform measures suggest it would be a vigorous administration.

(c) and (d) After 1988, there has not been any increase in smuggling of narcotics in India, and the Government remains alert and watchful to prevent any increase.

Child survival and safe Motherhood Project

1228. SHRI G. Y. KRISHNAN;
SHRI H HANUMANTHAP-PA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the districts covered in the World Project "Child survival and safe motherhood";

(b) whether it is a fact no district has been selected from Karnataka; and

(c) if so, what* are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) The Child Survival and Safe Motherhood Project envisages inclusion, in a phased manner, of—

(i) all districts of the country under "ChildSurvivjal" component, and

(ii) all districts of Assam, Bihar, Madhya Pradesh, Orissa, Rajasthan and Uttar Pradesh and one district each from the States of Andhra Pradesh, Karnataka, Maharashtra and West Bengal under the "Safe Motherhood" component o* the Project.

(b) No, Sir.

(c) Does not arise.

Extent of NRI investment during the current Tear

1229. SHRI MURLIDHAR CHAND-
RAKANT BHANDARE:
SHRI MAHENDRA PRASAD:

Will the Minister of FINANCE be pleased to state the extent of NRI investments likely during the current year and the ensuing five years in the context of the new liberal industrial policy recently announced by Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): Industrial Policy has been liberalised to a great extent to enable enhanced inflow of foreignNRI investments to India. However, it is to early to make a forecast in quantitative terms about the likely inflow of NRI investments during the current year and the coming 5 years.

Setting up of a Bank Security Force

1230. SHRI SURESH KALMADI:
Will the Minister of FINANCE be pleased to state;

(a) whether Government propose to set up a separate "Banks Security Force" in the country; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) There-is no such proposal under consideration of Government.

(b) Does not arise.

Raising of pecuniary jurisdiction of lower courts in DeSM

1231. SHRI SURESH KALMADI:
Will the Minister of LAW, JUSTICE,
AND COMPANY AFFAIRS be pleas
ed to state;

(a) whether the work in Delhi High Court was paralysed for many days with effect from the 26th